

YAMUNANAGAR SESSIONS DIVISION
5 Years old Stayed Cases (October, 2021)

Particular of cases pending in District /Subordinate courts						Particulars of cases in which interim orders staying the proceedings or final judgements have been passed.					
Sr.No	Category of Cases	CNR Number	Date of Institution	Title of the Case	Stage of the Case	Case Number	Category	Date of Institution	Title of the Case	Date of order vide which proceedings have been stayed	Remarks
Name of the Officer : Sh. Deepak Aggarwal, District & Sessions Judge, Yamunanagar											
1	Execution	HRYN010010652015	18/03/2015	Rajinder Singh V/s Sokat Ali	Awaiting of Order	6652	CR	2019	Balwinder Singh V/s Rajinder Singh	29/11/2019	
Name of the Officer : Sh. Rajinder Pal Singh, Additional District & Sessions Judge, Yamunanagar											
2	CA	HRYN010003642015	22/01/2015	MVV DAV V/s Rajan Bansal	Awaiting Order	1824	CR	2020	MVV DAV School V/s Rajan Bansal	19/03/2020	
3	CRA	HRYN010012802015	30/03/2015	Bhagwant Singh V/s State of Haryana	Argument/Awaiting further order	32410	CRM-M	2016	Bhagwant Singh V/s State	20/02/2018	
4	MACP	HRYN010028052015	21/07/2015	Rinku V/s Khalid	Awaiting further order.	6139	CR	2017	Rinku V/s Khalid	12/09/2017	
5	MACP	HRYN010028062015	21/07/2015	Rajinder V/s Khalid	Awaiting further order.	6136	CR	2017	Rajinder V/s Khalid	12/09/2017	
Name of the Officer : Sh. Amarinder Sharma, Additional District & Sessions Judge, Yamunanagar											
6	EXE	HRYN010024872014	20/05/2014	Surjit V/s Sanjeev	Awaiting Order	3544	FAO	2014	Vikas Maan V/s Bharat Singh	24/01/2017	
Name of the Officer : Ms. Harleen A Sharma, Additional District & Sessions Judge, Yamunanagar											
7	EXE	HRYN010008762019	19/02/2014	Bimla Devi V/s Rajesh Bharti	Reply	10957	SLP	2018	Rajesh V/s Bimla Devi	27/04/2018	
8	HMA	HRYN010017142016	26/04/2016	Anurag Garg V/s Meenakshi	Written Statement	1199	Transfer Petition (Civil)	2016	Meenakshi V/s Anurag Garg	16/08/2016	
Name of the Officer : Ms. Neha Nohria, Additional District & Sessions Judge, Yamunanagar											
9	SC	HRYN010011702015	23/03/2015	State V/s Randhir	Further Order	1778	CRR	2015	Babu Ram V/s State	21/09/2015	
Name of the Officer : Ms. Madhulika, Civil Judge(SD)-cum-Addl. Chief Judicial Magistrate, Yamunanagar											
10	CS	HRYN020017332016	13/06/2016	Mohinder V/s Sukhvinder	Awaiting Order	CR 5188 of 2016	CR	2016	Sukhvinder V/s Mohinder	08/02/2017	
11	Decl.	HRYN020044332013	01/07/2013	Parnav Shefali Trust V/s Gurinderjit Singh	Awaiting Order	CR no. 1439 of 2018	CR	2018	Parnav Shefali Trust V/s Kapil Bajaj etc.	07/03/2018	
12	Poss	HRYN020028552014	08/08/2014	Prithvi V/s Ameer Singh	Awaiting Order	3295	CR	2019	Amrik V/s Prithvi	05/12/2019	
13	EXE	HRYN020043862014	09/10/2014	Karamveer V/s Nathi	Awaiting Order	185/2015	RSA	2015	Nathi V/s Karamveer	01/10/2015	
14	EXE	HRYN02200023113	30/05/2013	Balbir V/s Sona	Awaiting Order	4076/13	RSA	2013	Sona V/s Balbir	21/10/2013	
15	EXE	HRYN0200021913	30/05/2013	Balbir V/s Gulab	Awaiting Order	4074/13	RSA	2013	Gulab V/s Balbir	21/10/2013	
16	EXE	HRYN020004442013	31/09/2013	Raj Kumar V/s Yashpal	Awaiting Order	5443/17	RSA	2017	Yash Pal V/s Raj Kumar	05/02/2018	
17	EXE	HRYN0200021813	30/05/2013	Balbir V/s Man Singh	Awaiting Order	4075/13	RSA	2013	Man Singh V/s Balbir	21/10/2013	
18	EXE	HRYN020008792014	15/02/2014	M/s National V/s Kumar Brothers	Awaiting Order	148/12	RSA	2012	Kr Brother V/s National Fertilizers	13/05/2014	
19	Civil	HRYN020025882014	17/07/2014	Karan V/s Maya Ram	Awaiting Order	704	CR	2019	Karan V/s Maya Ram	31/01/2019	
20	EXE	HRYN020018522015	04/05/2015	Harcharan Singh V/s Pushpa	Awaiting Order	3407/19	RSA	2019	Pushpa V/s Harcharan	19/08/2019	

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21	Civil Misc.	HRYN020041002012	12/10/2012	Satnam V/s General Manager	Awaiting Order	3027	RSA	2015	General Manager V/s Satnam Singh	01/07/2015	
22	EXE	HRYN020019832015	07/07/2015	Malhan Singh V/s Balwant	Awaiting Order	3202	RSA (O&M)	2015	Balwant V/s Malkhan Singh	02/01/2017	
23	EXE	HRYN020031222015	08/10/2015	Pandit Auto V/s NIC	Awaiting Order	5644	RSA (O&M)	2018	NIC V/s M/s Jindal	06/10/2018	
24	EXE	HRYN020034932015	07/11/2015	Leela Singh V/s Rama Nand	Awaiting Order	4615	RSA	2015	Rama Nand V/s Leela Singh	22/03/2016	
25	EXE	HRYN020007062016	09/03/2016	Arvind Kumar V/s Sampuran Singh	Awaiting Order	1115	RSA	2016	Sampuran Singh V/s Arvind	07/04/2016	
26	EXE	HRYN020000012016	13/05/2016	Kishore V/s Davinder	Awaiting Order	1033	RSA	2016	Devender V/s Kishore	20/05/2016	
27	CHI	HRYN030044562013	31/10/2013	State V/s Sukhbir	DWS	29332	CRM	2018	Javinder Singh V/s State of Haryana	16/07/2018	
Name of the Officer : Ms. Monika, Addl. Civil Judge (SD)-cum-Chief Judicial Magistrate, Yamunanagar											
28	EXE	HRYN020004672011	01/11/2011	Baldev V/s Ashok	Awaiting Order	4675	CR	2018	Usha Rani V/s Baldev Raj	25/07/2018	
29	EXE	HRYN020006842012	20/03/2012	Harvinder V/s Krishan Chand	Awaiting Order	3906	RSA	2011	Rajinder V/s Harvinder	05/06/2012	
30	EXE	HRYN020007202012	07/06/2012	Kartar V/s Chuhar Mal	Awaiting Order	2100	CR	2017	Guddi V/s Kartar	23/03/2017	
31	CS	HRYN020014610213	11/04/2013	Surekha V/s Raj Kumar	Awaiting Order	1803	CR	2018	Surekha Mittal V/s Raj Kumar	02/04/2018	
32	EXE	HRYN020007232013	24/05/2013	Abdul V/s Bashir	Awaiting Order	1493	RSA	2013	Alizan V/s Abdul Sattar	15/11/2013	
33	EXE	HRYN020025622013	24/08/2013	Ramkishan V/s Ashok	Awaiting Order	4103	RSA	2013	Ashok Kumar V/s Ram Krishan	12/11/2013	
34	Civil Suit	HRYN020032192013	02/11/2013	Jamil V/s Datta Motor Finance	Argument	CR No. 4706 of 2019	CR	2019	Jamil V/s Datta Motor Finance	27/08/2019	
35	CS	HRYN020040332013	10/12/2013	Sudhir V/s Bittu	Awaiting Order	297	CR	2019	Sudhir Kumar V/s Bittu & ors	17/01/2020	
36	CIVIL	HRYN020042772013	21/12/2013	Gurjeet V/s Afzal	Awaiting Order	2626	CR	2018	Afzal V/s Gurjeet	11/05/2018	
37	CIVIL	HRYN020003532014	16/01/2014	Surender mohan Behal V/s Ashish Arora	Awaiting Order	3459	CR	2017	Shobha v/s Surender Mohan	12/05/2017	
38	CIVIL	HRYN020006502015	02/03/2015	N.K. Tyagi V/s Sunita Tyagi	Awaiting Order	4577	CR	2019	Sunita Tyagi V/s N.K. Tyagi etc.	24/07/2019	
39	CIVIL	HRYN020006482015	02/03/2015	N.K Tyagi V/s Saurabh Tyagi	Awaiting Order	4585	CR	2019	Saurabh Tyagi V/s N.K. Tyagi etc.	24/07/2019	
40	CIVIL	HRYN020016822015	29/05/2015	Naresh V/s Harcharan and others	Awaiting Order	4840	CR	2018	Harcharan V/s Naresh	31/07/2018	
41	CIVIL	HRYN020019662015	06/07/2015	Devinder Gupta V/s The Jagadhri Electric Company	Awaiting Order	3307	RSA	2015	Anil Kumar Gupta V/s Devinder Gupta & Ors.	29/07/2015	
42	CIVIL	HRYN020026042015	10/08/2015	Samay Singh V/s Prem Chand	Awaiting Order	470	RSA	2017	Babu Ram V/s Samay Singh Ors	18/04/2018	
43	CIVIL	HRYN020029222015	17/09/2015	Avinash Chander Puri V/s Prem Sagar Sehgal	Awaiting Order	7352	CR	2019	Prem Sagar V/s Avinash	14/02/2020	
44	CIVIL	HRYN020004892016	15/02/2016	Dharam Pal V/s Amrit etc.	Awaiting Order	1164	RSA	2015	Hardeep Singh V/s Dharampal	02/08/2017	
45	CIVIL	HRYN020011412016	18/04/2016	Bharat V/s Krishan Lal	Arguments	516	CR	2021	Krishan Lal V/s Bharat Bhushan	05/03/2021	
46	COMI	HRYN030006372012	10/03/2012	Ishwar Singh v/s Bharat Rattan	Awaiting Order	18653	CRM-M	2018	Bharat Rattan V/s State of Haryana	03/05/2018	

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47	U/s 148,149,323,452-IPC	HRYN030015092012	19/03/2012	State V/s Ravinder	Defence Evidence	CRM-M-12315-2012	CRM-M	2012	Virender Singh & another V/s State of Haryana	21/02/2017	
48	CHI	HRYN030007162013	19/07/2012	Harjinderjeet V/s Man Singh etc.	Awaiting Order	23240	CRM-M	2017	Man Singh V/s Harinderjeet & Ors	05/07/2017	
49	CRIMINAL	HRYN030009742013	30/05/2013	State of Haryana V/s Rajinder Kholi @ Parminder Singh	Awaiting Order	6570	CRM-M	2018	Rajinder Singh Kohli V/s State of Hry	14/01/2020	
50	CRIMINAL	HRYN030042492015	10/11/2015	State V/s Rajender Singh	Awaiting Order	16049	CRM-M	2016	Rajender Chhabra V/s State of Hry	10/05/2016	
51	CRIMINAL	HRYN030028042016	05/05/2016	State V/s Anal Bhatia	Awaiting Order	9951	CRM-M	2017	Anal Bhatia V/s State of Haryana	18/04/2017	
52	EXE	HRYN020040782012	26/04/2012	Mandir Murti Laxmi V/s Amar Kaur	Awaiting Order	2214	RSA	2012	Balbir Singh V/s Mandir Moorti Luxmi	21/04/2015	
53	CS	HRYN020016432014	08/08/2014	Sushil V/s Paramjit	Awaiting Order	7466	CR	2018	Sushil Pahwa V/s Paramjeet Kaur & Ors.	11/01/2018	
54	CS	HRYN020021432015	20/07/2015	Gulab Chand V/s Krishana	Awaiting Order	3100	CR	2019	Ramesh V/s Jai Devi	24/07/2019	
Name of the Officer : Sh. Rajat Verma, CJJD-cum-JMIC, Yamunanagar											
55	PI	HRYN02001443/12	22/12/2012	Prithvi V/s Basant	Awaiting Order	1586	CR	2017	Basant V/s Prithvi	06/03/2017	
56	EXE	HRYN020043142014	28/11/2014	Kaushal V/s Krishna	Awaiting Order	7598	RSA	2015	Krishna V/s Kaushal	10/07/2015	
57	EXE	HRYN020008912011	13/06/2012	Sunil V/s Balkar	Argument	RSA No. 5021 of 2011	RSA	2011	Balkar V/s Sunil	04/02/2014	
58	CS	HRYN02004702016	15/02/2016	Balwinder V/s Sandeep	Awaiting Order	7036	CR	2018	Salinder V/s Balwinder	16/09/2019	
59	CS	HRYN020035042012	16/07/2012	Ravinder Mittal V/s Sudarshan Mittal	Awaiting Order	499	CR	2021	Sudharshan V/s Ravinder	23/04/2021	
60	CHI	HRYN03003914/12	18/09/2012	State V/s Ashok	Awaiting Order	18998	CRM-M	2015	J.K. Sharma V/s Dilbagh	04/06/2015	
61	CHI	HRYN03003653/12	24/07/2012	State V/s Surinder	Awaiting Order	41364	CRM-M	2013	Surinder V/s State	19/05/2016	
Name of the Officer : Sh. Nimit Kumar, CJ(JD)-cum-JMIC Yamunanagar											
62	Civil Suit	HRYN020045912013	30/08/2013	Nathu Ram V/s Jindo Devi	Awaiting Order	5784	CR	2017	Nathu Ram V/s Jindo Devi	24/08/2017	
63	Civil Suit	HRYN020010582014	21/03/2014	Akhilesh Chwla V/s Kulbhushan	Awaiting Order	8507	CR	2017	Kulbushan V/s Akhilesh	06/12/2017	
64	PI	HRYN020014562014	25/04/2014	Nanu Mal V/s Ghanshayam Dass	WS	CR No. 3875 of 2018	CR	2018	Ghamshayam Dass V/s Nanu Mal	01/06/2018	
65	Civil Suit	HRYN020039672014	01/12/2014	M/s Saya Info V/s M/s Den Dayal Channel	Awaiting Order	6666	CR	2017	M/s Saya Info V/s M/s Den Dayal Channel	31/10/2017	
66	Civil Suit	HRYN020043352014	17/10/2014	Krishan V/s Ram Chander	Awaiting Order	5665	CR	2018	Krishan V/s Ram Chander	05/09/2018	
67	Civil Suit	HRYN020007292015	10/03/2015	Ravinder V/s Saroj	Appearance	4845	CR	2019	Ravinder V/s Saroj	26/08/2019	
68	Civil Suit	HRYN020035522015	26/11/2015	Padam Singh V/s XEN UHBVNL	Awaiting Order	8011	CR	2019	Akshay V/s Padam	22/01/2020	
69	EXE	HRYN020020362011	29/09/2011	P & S Bank V/s Jasbeer	Awaiting Order	1938	RSA	2012	Jasbir V/s P & S Bank etc	08/04/2013	
70	EXE	HRYN020015862012	28/05/2012	Nasib Singh V/s Ravel Singh	Awaiting Order	5987	CR	2015	Nasib Singh V/s Ravel Singh	24/10/2016	

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71	EXE	HRYN020043382014	04/12/2014	Roshan V/s Gopal	Awaiting Order	3161	RSA	2018	Gopal V/s Roshan	17/09/2018	
72	EXE	HRYN020008832015	19/03/2015	Phool Wati V/s Gurmeet Singh	Awaiting Order	3396	CR	2017	Gurmeet V/s Phoolwati	29/08/2017	
73	EXE	HRYN020017632015	29/05/2015	Dr Jagmal V/s Rampal	Awaiting Order	3764	RSA	2016	Jagmal Singh V/s Ram Pal	11/01/2019	
74	EXE	HRYN020007292015	20/07/2015	Vishnu Swaroop V/s Dr. S.K. Gupta	Awaiting Order	4462	CR	2016	Dr. S.K. Gupta V/s Vishnu Swaroop	25/07/2016	
75	CS	HRYN020021882015	22/07/2015	Harinder Parshad V/s Shiv Om Co.	Awaiting Order	4564	RSA	2019	The Shiv Om Co. V/s Harinder Parshad	20/11/2019	
76	EXE	HRYN020026802015	27/08/2015	Jagmal Singh V/s Ranbir Singh	Awaiting Order	2662	RSA	2016	Ranbir V/s Jagmal	27/05/2016	
77	COMI	HRYN030011232015	26/03/2015	Gauri Shankar V/s Abhimanyu Vinayak	Awaiting Order	17994	CRM-M	2018	Abhimanyu V/s Gauri Shankar	30/04/2028	
78	Criminal Case	HRYN030012122013	02/07/2013	Anju V/s Mandeep	Awaiting Order	1095 & 1096	CRR	2015	Anju V/s Mandeep	02/05/2018	
79	Criminal Case	HRYN030006412014	18/03/2014	Charanjit Singh V/s Manjit Kaur	Awaiting Order	35997	CRM-M	2015	Manjit Kaur V/s Charanjit Singh	15/02/2016	
Name of the Officer : Sh. Udhay Partap, CJJD-cum-JMIC, Yamunanagar											
80	138 N.I. Act	HRYN030019312013	19/02/2013	Anuj Sharma V/s Pardeep Kumar Rana	Appearance	20980	CRM-M	2016	Anuj Sharma V/s Pardeep Kumar Rana	26/07/2016	
81	138 N.I. Act	HRYN030024432012	25/04/2012	Gagan Pal Singh V/s Sunil Dhiman	Defence Evidence	22656	CRM-M	2018	Gaganpal Singh V/s Sunil Dhiman	16/07/2018	
82	138 N.I. Act	HRYN030022352012	22/11/2012	Ravinder Kumar V/s M/s Shiv Shakti	Defence Evidence	39736	CRM-M	2015	Munish Mittal V/s Ravinder Mittal	26/11/2015	
83	138 N.I. Act	HRYN030038392012	23/08/2012	Ravinder Kumar V/s M/s Shiv Shakti	Defence Evidence	14546	CRM-M	2015	Munish Mittal V/s Ravinder Mittal	23/07/2015	
84	138 N.I. Act	HRYN030027672012	25/08/2012	Ravinder Kumar V/s M/s Shiv Shakti	Defence Evidence	24427	CRM-M	2015	Munish Mittal V/s Ravinder Mittal	28/07/2015	
85	138 N.I. Act	HRYN030027622012	24/08/2012	Ravinder Kumar V/s M/s Shiv Shakti	Awaiting File	43220	CRM-M	2015	Munish Mittal V/s Ravinder Mittal	26/11/2015	
Name of the Officer : Sh. Rajvinder Singh,CJJD-cum-JMIC, Yamunanagar											
86	Civil	HRYN020019992012	09/04/2012	Jagat Singh V/s Naresh Kalra	Further Order	8430	CR	2016	Mohan Singh V/s Naresh Kalra & Ors.	21/12/2016	
87	CS	HRYN020019772014	20/02/2014	Bhagwan Dass V/s Naresh	Further Order	678	CR	2019	Bhagwan Dass V/s Naresh Kumari	18/03/2019	
88	CS	HRYN020009302014	28/02/2014	Sumitra Dev V/s Harvinder Kumar	Further Order	1652	CR	2016	Surinder Kumar Sehgal V/s Sumitra Devi	14/09/2016	
89	Civil	HRYN020006162013	05/03/2013	Vinod Kumar V/s Raghubir	Further Order	3359	CR	2019	Manmohan Singh V/s Raghubir Singh	21/05/2019	
90	Poss	HRYN020039412013	03/12/2013	Singh Ram V/s Gram Panchayat Naya Gaon	Further Order	1218	CR	2019	Singh Ram V/s Gram Panchayat Naya Gaon	05/03/2019	

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91	Decl.	HRYN020030122012	14/06/2012	Dhyan Singh V/s Rashpal	Rebuttal	CR No. 897 of 2018	CR	2018	Reshpal V/s Dhyan Singh	16/02/2018	
92	EXE	HRYN020009422011	23/09/2011	Janki Devi V/s Vijay Kumar	Argument	RSA No. 2557 of 2013	RSA	2013	Vijay Kumar V/s Janki Devi	11/05/2011	
93	CS	HRYN020026202013	30/01/2013	Neelam Sobti V/s Anuradha Sobti	Further Order	8182	CR	2016	Anuradha Sobti etc. V/s Neelam Sobti etc.	05/12/2016	
94	CS	HRYN020030872013	14/02/2013	Mahant Jagmohan V/s Sant Nishcal	Further Order	1902	CR	2020	Shri Sant Nischal Singh Ji Santpura Yamuna Nagar Trust and another V/s Mahant Jagohan Singh Ji and another	10/06/2020	
95	EXE	HRYN020029662015	23/09/2015	Parkash V/s Chamela	Further Order	5669	RSA	2015	Chamela and ors. V/s Parkash and another	11/12/2015	
96	EXE	HRYN020002782016	22/01/2016	Pushpa etc. V/s Naresh Kumar	Awaiting Order	1602	RSA	2016	Naresh Kumar V/s Pushpa	11/04/2016	
97	CHI	HRYN030018482015	28/05/2015	State V/s Bahadur Ali	Further Order	30266	CRM	2015	Bahadur Ali V/s State of Haryana	18/09/2015	
Name of the Officer : Sh. Sumit Kumar Saini, CJD-cum-JMIC, Yamuna Nagar											
98	Exe	HRYN020043152013	22/12/2013	Gurdwara Singh Sabha V/s Mohinder	Awaiting Order	CR No. 6531 of 2014	CR	2014	Mohinder Singh V/s Gurudawara Singh Sabha	16/12/2014	
99	COMI	HRYN030043202014	13/11/2014	Kashmir V/s Partap	Awaiting Order	1787	CRR	2018	Partap V/s State	21/05/2018	
100	EXECUTION	HRYN020026052015	12/08/2015	Samay V/s Om Parkash	Awaiting Order	470 & 475	RSA	2017	Babr Ram V/s Samay Singh etc.	30/01/2017	
101	CS	HRYN020023482015	03/08/2015	Jaspal V/s Jaswinder	Awaiting Order	6300	CR	2019	Jaswinder V/s Jaspal	03/10/2019	
102	Decl.	HRYN020014062012	20/12/2012	Dhyan Singh V/s Rashpal	Awaiting Order	CR No. 859 of 2018	CR	2018	Reshpal V/s Dhyan Singh	08/02/2018	
103	CS	HRYN020033962015	04/11/2015	Rubi V/s Ajit	Awaiting Order	3618	CR	2017	Ajit V/s Rubi	18/05/2017	
104	CS	HRYN020003062015	28/01/2015	Surjeet V/s M/s Ankit etc.	Awaiting Order	414	CR	2019	Surjeet V/s M/s Ankit etc.	25/02/2019	
105	CS	HRYN020031932015	14/10/2015	Davinder V/s Surinder Singh	Awaiting Order	707	CR	2015	Davinder V/s Surinder Singh	10/09/2021	
106	CS	HRYN020003022016	28/01/2016	Sant Parkash V/s Susham Lata	Awaiting Order	6015	CR	2016	Sant Parkash V/s Susham Lata	27/07/2017	
107	CS	HRYN020021522015	22/07/2015	Arvind V/s Ashwani	Awaiting Order	4128	CR	2019	Arvind V/s Ashwani	30/08/2019	
108	CS	HRYN020003982015	05/02/2015	Parveen V/s Adeep	Awaiting Order	3019	CR	2018	Parveen V/s Adeep	16/07/2018	
109	CHI	HRYN030038342015	05/10/2015	State V/s Subhash etc.	Awaiting Order	1506	CRR	2018	Subhash Chand V/s State	27/04/2018	
110	CHI	HRYN030003892015	29/01/2015	State V/s Kashmir etc.	Awaiting Order	1787	CRR	2018	Partap V/s State	21/05/2018	
111	CHI	HRYN030021562015	15/06/2015	State V/s Kartar Singh	Awaiting Order	26137	CRM	2019	Dharam V/s State of Haryana	01/11/2019	
112	CHI	HRYN030014672015	20/04/2015	State V/s Gurmukh Etc.	Awaiting Order	4178	CRM	2019	Dharam V/s State of Haryana	11/02/2020	
113	CHI	HRYN030018752015	26/05/2015	State V/s Charanjit etc.	Awaiting Order	40740	CRM-M (O&M)	2019	Kusum Kalra V/s State of Haryana Ors.	24/09/2019	
Name of the Officer : Sh. Kanwal Kumar, ACJ(SD)-cum-SDJM, Bilaspur											
114	CM	HRYNA00005992014	21/04/2014	Phool Chand @ Phool Singh V/s Rulda Ram	Awaiting Order	658-C	CM	2016	Rulda Ram V/s Phool Chand @ Phool Singh	06/01/2018	

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115	CS	HRYNA00003312014	21/05/2014	Anurag V/s Shamsher	Awaiting Order	867	CR	2019	Subhash Chnd V/s Saroj Bala	05/02/2019	
116	CS	HRYNA000012452019	16/12/2014	Mahee Sandhu V/s Yadvinder Singh	Plaintiff Evidence	305	CR	2017	Mahee Sandhu V/s Yadvinder Singh	23/01/2017	
117	CS	HRYNA00002772015	29/01/2015	Harneek V/s Gurdeep etc.	For filing amended written statement	4866	CR	2018	Gurdeep Singh V/s Harneek Singh & Ors.	01/08/2018	
118	EXE	HRYNA00002302016	14/03/2016	Sunil Kumar V/s Mansa Ram & Ors.	Reply	2398	CR	2019	Mansa Ram & Ors. V/s Sunil Kumar & Ors.	12/04/2019	
119	CIVIL SUIT	HRYNA00002952016	23/03/2016	Lajwanti V/s Lachhi Ram	Rebuttal	5627	CR	2019	Lachhi Ram V/s Lajwanti	12/09/2019	
120	CIVIL SUIT	HRYNA00003672016	12/04/2016	Raghubir Singh V/s Ram Singh	Rebuttal	7794	CR	2019	Raghubir Singh V/s Ram Singh & Ors	05/12/2020	
121	CRIMINAL	HRYNA10006242015	28/07/2015	State V/s Pardeep Kumar	DWS	42779	CRM-M	2019	Sita V/s State of Haryana	04/10/2019	
122	CRIMINAL	HYNA10001582016	29/02/2016	M/s Madan Lal Krishan Lal V/s Gurjant Poultry Farm	Additional evidence of complainant	52907	CRM-M	2018	Gurjent Poultry Farm and another V/s M/s madan lal Krishan Lal	30/11/2018	
123	CRIMINAL	HRYNA10003782016	06/06/2016	State V/s Randeep & Ors.	Defence Evidence and Arguments	377	CRR	2020	Vinod Kumar V/s State of Haryana and Others	06/02/2020	
Name of the Officer : Sh. Harish Sabbarwal,CJ(JD)-cum-JMIC,Bilaspur											
124	CS	HRYNA00002702012	19/03/2012	Krishan Chand V/s Rati Ram	Notice	1276	CR	2017	Labh Kaur(Since deceased) Thr. LRS V/s Krishan Chand & Anr.	21/02/2017	
125	CIVIL SUIT	HRYNA0008302015	21/08/2015	Bachan V/s Guljara	Rebuttal Evidence	5336	CR	2019	Bachan V/s Guljara	02/09/2019	
126	EXE	HRYNA00006912014	21/07/2014	Amar Singh V/s Prem Chand	Awaiting report of field Kanoongo	6042	RSA	2018	Prem Chand V/s Amar Singh	21/11/2018	
127	EXE	HRYNA00009652014	12/09/2014	Ravi Kumar V/s Parma Nand etc.	Warrant of Poss.	7854	CR	2019	Raj Rani V/s Ravi Kumar	06/12/2019	
128	EXE	HRYNA00001092015	08/01/2015	Harish Kumar V/s Joginder Pal	Arguments on objections	3338	RSA	2019	Archana V/s Harish Kumar	23/07/2019	
129	Civil Misc.	HRYNA00008192015	27/05/2014	Sheel Chand V/s Ishwar	Arguments	256	RSA	2004	Sheel Chand V/s Ishwar	20/09/2016	
130	Civil Misc.	HRYNA000010402015	23/10/2015	Davinder V/s Naib Singh	Arguments	3738	CR	2017	Master Naib V/s Davinder	23/05/2017	
131	EXE	HRYNA00011112015	17/11/2015	Davinder Kumar V/s Naib Singh	Draft Sale Deed	3738	CR	2017	Master Naib V/s Davinder	23/05/2017	
132	Criminal Case IPC	HRYNA10000092012	19/07/2012	State V/s Ashwani Pathak	Prosecution evidence	29731	CRM-M	2018	Ritu Goyal V/s State of Haryana & Others	28/08/2018	
133	Criminal Case	HRYNA10001992013	31/10/2013	Rajdeep Kaur V/s Chander Parkash	Evidence	5321	CRM-M	2016	Mehtab V/s State of Haryana	19/10/2016	

**YAMUNANAGAR NSESSIONS DIVISION
10 Years old Stayed Cases (October, 2021)**

Particular of cases pending in District /Subordinate courts						Particulars of cases in which interim orders staying the proceedings or final judgements have been passed.					
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Particular of cases pending in District /Subordinate courts						Particulars of cases in which interim orders staying the proceedings or final judgements have been passed.					
Sr.No	Category of Cases	CNR Number	Date of Institution	Title of the Case	Stage of the Case	Case Number	Category	Date of Institution	Title of the Case	Date of order vide which proceedings have been stayed	Remarks
Sr.No	Category of Cases	CNR Number	Date of Institution	Title of the Case	Stage of the Case	Case Number	Category	Date of Institution	Title of the Case	Date of order vide which proceedings have been stayed	Remarks
Name of the Officer : Sh. Rajinder Pal Singh, Additional District & Sessions Judge, Yamunanagar											
1	CA	HRYN010020382017	02/03/2009	Lakshay V/s Vinod	Argument	CR 2610/2018	CR	2018	Vinod V/s Lakshay	10/05/2018	
2	Execution	HRYN010000232010	26/02/2010	Kamlesh Devi V/s Gopal Chand	Appearance	4573	FAO	2010	Gopal Singh and Anrs. V/s Kamlesh Devi	04/08/2010	
Name of the Officer : Ms. Nandita Kaushik, Additional District & Sessions Judge, Yamunanagar											
3	CS	HRYN010016792019	16/04/2009	Bano V/s Sanwar	Final Arguments	3159	CR	2015	Sannawar V/s Bano	11/05/2015	
Name of the Officer : Ms. Madhulika, Civil Judge(SD)-cum-Addl. Chief Judicial Magistrate, Yamunanagar											
4	Poss	HRYN020005272009	28/07/2009	Nasib Singh V/s Ravail Singh	Awaiting Order	CR No. 5987 of 2015	CR	09/09/15	Nasib Singh V/s Ravel Singh	24/10/2016	
5	EXE	HRYN0200001307	17/03/2007	Jaspal V/s Chuhar Singh	Awaiting Order	13	ESA	2010	Ravinder V/s Jaspal	27/04/2010	
6	Execution	HRYN020015012010	23/02/2010	Prem Singh V/s State of Haryana	Awaiting Order	1772	RSA	2010	State of Haryana V/s Prem Pal	20/09/2010	
7	U/s 419/420/467/468/471/120B-IPC	HRYN030001002009	03/09/2009	State V/s Uggarsain	Charge	CRM-M No. 2684 of 2013	CRM-M	2013 & 2014	Pawan V/s State of Haryana	10/07/2013	
8	EXE	HRYN0200018011	29/08/2011	Janki V/s Ishwar	Awaiting Order	2062/11	RSA	2011	Ishwar V/s Janki	06/05/2011	
9	Recovery	HRYN020001502011	12/09/2011	Avtar Singh V/s Narinder	Awaiting Order	7253/2018	CR	2018	Surinder V/s Avtar Singh	25/10/2018	
10	EXE	HRYN0200094411	22/09/2011	Janki V/s Ashok	Awaiting Order	2804/13	RSA	2013	Ashok V/s Janki	11/05/2011	
11	EXE	HRYN020015711	10/10/2011	Sanjeev V/s Balbir	Awaiting Order	4545/11	RSA	2011	Balbir V/s Rama Garg	18/11/2011	
12	EXE	HRYN0200015811	10/10/2011	Sanjeev V/s Sneha Lata	Awaiting Order	4677/11	RSA	2011	Gulab V/s Rama Garg	28/11/2011	
Name of the Officer : Ms. Monika, Addl. Civil Judge(SD)-cum- Chief Judicial Magistrate, Yamunanagar											
13	EXE	HRYN020010762010	12/11/2010	Jasbir Singh V/s Thakur Dawara	Appearance	RSA No. 1926 of 2011	RSA	2010	Thakur Dawara V/s Jasbir	02/05/2011	
14	EXE	HRYN020005122009	18/11/2009	Jagdish V/s Satish	Awaiting Order	7308	CR	2019	Satish V/s Jagdish	20/11/2019	
15	EXE	HRYN020003432018	31/07/2007	Sudha Rani V/s Som Parkash	Awaiting Order	2132	RSA	2007	Chand Ram V/s Sudha Rani	19/08/2009	
16	EXE	HRYN020004552009	02/05/2009	Gurmeet V/s Ram Parshad	Awaiting Order	1893	RSA	2009	Ram Parshad V/s Gurmeet	04/08/2009	
17	COMI	HRYN030003142010	29/01/2010	State V/s Pawan Kumar Arya	Awaiting Order	1311	CRR	2019	Pawan Kumar V/s State	27/05/2019	
18	CRIMINAL	HRYN030008562010	26/11/2010	Vipul V/s Tarun	Awaiting Order	29562	CRM-M	2018	Aman Awal v/s State of Hry	07/05/2019	
19	EXE	HRYN020020812011	11/04/2011	Harkinder Kaur V/s Avtar Singh	Awaiting Order	3323 of 2011 (O&M)	RSA	2011	Avtar Singh V/s Harkinder Kaur	05/05/2014	

Particular of cases pending in District /Subordinate courts						Particulars of cases in which interim orders staying the proceedings or final judgements have been passed.					
Sr.No	Category of Cases	CNR Number	Date of Institution	Title of the Case	Stage of the Case	Case Number	Category	Date of Institution	Title of the Case	Date of order vide which proceedings have been stayed	Remarks
20	Civil Suit	HRYN020025462011	20/08/2011	Joginder V/s Swarna Anand	Awaiting Order	626	RSA	2020	Joginder Kumar V/s Swarna Anand	17/02/2020	
21	Decl.	HRYN020019042010	02/06/2010	Maya Rani V/s Ranbir Singh	Argument	CR-4929-2014	CR	2014	Maya Rani V/s Ranbir Singh	30/07/2014	
Name of the Officer : Sh. Rajat Verma, CJJD-cum-JMIC, Yamunanagar											
22	Decl.	HRYN02000439/10	10/02/2010	Sanjay V/s Atul	Awaiting Order	6392	CR	2015	Sanjay V/s Atul	28/09/2015	
Name of the Officer : Sh. Nimit Kumar, Civil Judge (JD), Jagadhri.											
23	CIVIL SUIT	HRYN020032122018	05/12/2009	Jagdish V/s Hans Raj	Awaiting Order	4187	CR	2019	Hans Raj V/s Jagdish	16/07/2019	
24	Civil Suit	HRYN020018102010	08/10/2010	Rajiv V/s Jaimal	Awaiting Order	16	SAO	2019	Jai Mal V/s Rajeev	14/02/2019	
25	EXE	HRYN020013382010	12/11/2010	Mitto V/s Thakur Dawara	Appearance	RSA No. 1925 of 2011	RSA	2010	Thakur Dawara V/s Mitto	19/04/2012	
26	EXE	HRYN020010792010	12/11/2010	Amar Singh V/s Thakur Dawara	Appearance	RSA No. 1924 of 2011	RSA	2010	Thakur Dawara V/s Gurdev Singh	19/04/2012	
Name of the Officer : Sh. Rajvinder Singh, CJJD-cum-JMIC, Yamunanagar											
27	Civil	HRYN020000012010	11/12/2010	Baldev Singh V/s Gagan Dev Bharti	Awaiting Order	923	CR	2015	Baldev Singh & ors. V/s Gagandev Bharti	20/02/2015	
Name of the Officer : Sh. Kanwar Kumar, Civil Judge(JD),Bilaspur											
28	EXE	HRYNA00002582010	30/09/2010	Lt. Col. Hakam Singh Retired& others V/s Niranjn Singh	Awaiting Order	4433	RSA	2016	Amarjeet Singh & Anr. V/s Hakam Singh& Ors.	18/10/2016	
Name of the Officer : Sh. Harish Sabbarwal,Civil Judge(JD),Bilaspur											
29	Civi Suit	HRYNA00005720218	09/01/2008	Krishan V/s Ram Kishan	Filing Written Statement	18	O&M	2018	Krishan Chand V/s Ram Kishan @ Bhangi Ram	09/02/2018	
30	Civil Suit	HRYNA00009222017	06/03/2009	Kehar Singh V/s Yash Pal	Notice	78	SAO	2017	Kehar Singh V/s Yash Pal etc.	04/10/2017	
31	Civil Suit	HRYNA00001402011	26/02/2011	Ajmero Devi V/s Karambir	Notice	1300	CR	2017	Karambir V/s Ajmero Devi	22/02/2017	

YAMUNANAGAR SESSIONS DIVISION
15 Years old Stayed Cases (October, 2021)

Particular of cases pending in District /Subordinate courts						Particulars of cases in which interim orders staying the proceedings or final judgements have been passed.					
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Name of the Officer : Ms. Madhulika, Civil Judge(SD)-cum-Addl. Chief Judicial Magistrate, Yamunanagar											

Particular of cases pending in District /Subordinate courts						Particulars of cases in which interim orders staying the proceedings or final judgements have been passed.					
Sr.No	Category of Cases	CNR Number	Date of Institution	Title of the Case	Stage of the Case	Case Number	Category	Date of Institution	Title of the Case	Date of order vide which proceedings have been stayed	Remarks
1	EXE	HRYN02000012006	23/01/2006	Prem V/s Suraj	Awaiting Order	2141	RSA	2005	Chander Kumar V/s Prem Kumar	13/07/2006	
Name of the Officer : Ms. Monika, Addl. Civil Judge(SD)-cum- Chief Judicial Magistrate, Yamunanagar											
2	COMA	HRYN030000622004	16/07/2004	GFI V/s Manjeet	Awaiting Order	5160	CRM-M	2011	Aradhna V/s State	17/02/2011	
Name of the Officer : Sh. Kanwar Kumar, Civil Judge(JD),Bilaspur											
3	Civil Suit	HRYNA000003582019	19/01/2006	Rajesh V/s Himmat Singh	For Filing Replication	20530	SLP (Civil)	2019	Jai Karam etc. V/s Himmat Singh etc.	05/07/2019	

YAMUNANAGAR SESSIONS DIVISION
20 Years old Stayed Cases (October, 2021)

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Sr.No	Category of Cases	CNR Number	Date of Institution	Title of the Case	Stage of the Case	Case Number	Category	Date of Institution	Title of the Case	Date of order vide which proceedings have been stayed	Remarks
Name of the Officer : Ms. Madhulika, Civil Judge(SD)-cum-Addl. Chief Judicial Magistrate, Yamunanagar											
1	Poss	HRYN0200000296	09/03/1996	Tikka Singh V/s Shashi	Awaiting Order	478 of 2015	CR	2015	Jai Kant V/s Tikka Singh	23/01/2015	